

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 3007
TO BE ANSWERED ON 06.08.2018**

SKILL DEVELOPMENT BY PSUS

3007. SHRI KONAKALLA NARAYANA RAO

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that Skill Development initiatives taken up by PSUs are not being communicated to the concerned MP/MLA from time to time to take suggestions from his constituency jurisdiction and if so, the details thereof and the reasons therefor; and

(b) the any steps being taken by the Government to involve the MP/MLA of the concerned area to take part in such skill development initiatives?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

(a) and (b) Skill Development initiatives taken up by Public Sector Undertakings (PSUs) are majorly towards their Corporate Social Responsibility (CSR) obligation. PSUs finalize the sectors for undertaking trainings in their operational areas while National Skill Development Corporation (NSDC) facilitates the training process. The responsibility for communicating with concerned MP/MLAs regarding the PSU's CSR initiatives as a whole rests with the respective PSUs (either Headquarters or local representatives). However, under the Pradhan Mantri Kaushal Kendra (PMKK) project of this Ministry, it is mandated that inauguration of the established PMKK centre is to be preferably done by the respective local MP/ MLAs. Training Partners seek support from MP/ MLAs in the process of centre establishment regarding identification of the location for establishment of the centre as per PMKK Guidelines and candidate mobilization. Further, respective MPs are also invited by many Training Partners for Rojgar Melas, batch commencement, certification and placements.
